| Name of the Corporate Debtor: M/s Coronation Infrastructure Private Limited; Date of Commencement of CIRP: 17.09.2025; List of Creditors as on: 01.06.2026 | | | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Annexure-6 | | | | | | | | | | | | | | | | | |
| Summary of List of Operational Creditors (Employees) w.r.t. Form D / E | | | | | | | | | | | | | | | | | |
| Sr. No. | Name of Authorised Representative, if any | Name of Employee | Details of Claim received | | Details of Claim admitted | | Whether related party? | % Voting Share in CoC (wher e applic able) | Whether under period of twelve months preceding the liquidation commencement date | Amou nt of Claim under Verific ation (Rs.) | Amount of Continge nt Claim (Rs.) | Amount of any mutual credit, debts etc. -may be set off against the claim, if any (Rs.) | Details of any mutual credit, debts etc. -may be set off against the claim, if any | Amou nt of claim Inadmi ssible | Reason for Claim not admitted | Remarks, if any |
| | | | Date of Receipt | Amount Claimed | Date of admis sion/u pdation | Amount of claim admitted (Rs.) | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| Total | | | | - | - | - | - | - | - | - | - | - | - | - | - | - |